

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 1208 of 2010

Excise Cross Objection No.39 of 2011

[(Arising out of OIA-202-209/2010/COMMR-A-/RAJ Dated-29/04/2010 passed by
Commissioner of Central Excise, Customs and Service Tax-RAJKOT]

C.C.E. & S.T.-Rajkot

CENTRAL EXCISE BHAVAN,
RACE COURSE RING ROAD...INCOME TAX OFFICE,
RAJKOT, GUJARAT-360001

.....Appellant

VERSUS

Cable Grip Electro Works

Plot No. 251-252, Gidc, Phase-ii, Dared,
JAMNAGAR, GUJARAT

.....Respondent

APPEARANCE:

Shri R P Parekh, Superintendent (AR) for the Appellant
Shri P P Jadeja, (Consultant) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. P. ANJANI KUMAR M, MEMBER (TECHNICAL)**

DATE OF HEARING : 16.11.2021

DATE OF DECISION: 16.11. 2021

The Appeal is disposed of. For order, see order of date in Excise Appeal
No.1207 of 2010 in Excise Cross Objection No. 38 of 2011.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR M)
MEMBER (TECHNICAL)**

Mehul